

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2822  
TO BE ANSWERED ON 20<sup>TH</sup> MARCH, 2018**

**REGULATORY FRAMEWORK FOR GRANTING AFFILIATION**

**2822. SHRI ANAND SHARMA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government's attention has been drawn to the fact that a large number of pharmacy colleges which lack adequate faculty members and have sub-standard laboratory facilities, have been given affiliation;
- (b) if so, the details of the colleges which have been granted or have applied for affiliation without meeting the prescribed norms, State-wise; and
- (c) the steps Government proposes to take, to check the proliferation of Pharma Colleges and improve the regulatory framework for granting affiliation?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(ASHWINI KUMAR CHOUBEY)**

- (a) & (b): Approval is not granted by Pharmacy Council of India (PCI) to those Pharmacy Colleges that do not conform to the prescribed norms.
- (c): Education Regulations for various courses in pharmacy like the Diploma in Pharmacy (D.Pharm), Bachelor of Pharmacy (B.Pharm) Bachelor of Pharmacy Practice (B.Pharm Practice), Master of Pharmacy (M.Pharm) and Doctor of Pharmacy (Pharm D) apart from Minimum Qualification for Teachers in Pharmacy Institutions Regulations, 2014, have been made. Pharmacy Council of India monitors the working of pharmacy institutions through periodical inspections.

.....